

To,

The Registrar
Hon'ble National Green Tribunal
Principal Bench
Faridkot House, Copernicus Marg,
New Delhi-110001

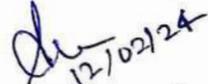
Sub: **Regarding submission of compliance report on behalf of Varanasi Nagar Nigam, in compliance of to order dated 04.12.2023 in Original Application No. 367/2022 in the matter of Rajendra Prasad Gupta Versus State of U.P.**

Sir,

Kindly refer to the subject mentioned above. In compliance of the order dated 04.12.2023 in Original Application No. 367/2022 in the matter of Rajendra Prasad Gupta Versus State of U.P.. The compliance report on behalf of Varanasi Nagar Nigam is enclosed herewith for your kind perusal and further necessary action. List the matter for further consideration on dt. 16.02.2024

Encl. As Above

Yours faithfully


12/02/24
(Akshat Verma)

**Municipal Commissioner
Varanasi**

To,

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The Registrar
Hon'ble National Green Tribunal
Principal Bench
Faridkot House, Copernicus Marg,
New Delhi-110001

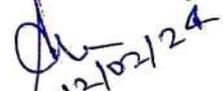
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Yours faithfully


(Akshat Verma)

**Municipal Commissioner
Varanasi**

मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित ओ0ए0 संख्या 367/2022 राजेन्द्र प्रसाद गुप्ता बनाम स्टेट ऑफ यू0पी0 में पारित आदेश दिनांक 04.12.2023 के अनुपालन में नगर निगम, वाराणसी की आख्या।

मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली द्वारा ओ0ए0 संख्या 367/2022 राजेन्द्र प्रसाद गुप्ता बनाम स्टेट ऑफ यू0पी0 में पारित आदेश दिनांक 04.12.2023 के मुख्य अंश निम्नवत् है:—

".....2. The Tribunal by order dated 24.05.2022 had constituted a joint committee which had submitted its report dated 23.07.2022 disclosing that city of Varanasi generates 300 mld of sewage and the installed treatment capacity of 7 existing sewage treatment plants (STPs) is 421.8 mld. The joint committee had found 5 drains are partially tapped and 8 drains are untapped. Further, water quality of river Ganga, downstream of Varanasi is not fit for bathing and this warrants immediate action to stop discharge of sewage into river Ganga.

3. The above report was duly considered by the Tribunal in order dated 28.08.2023 and thereafter notice was issued to the Commissioner, Municipal Corporation, Varanasi and District Panchayat Raj Officer, Chandauli.
4. As per record, notice was sent through email but no one is present today.
5. Considering the grievance raised in the petition, we deem it proper to implead the following as respondent in the matter:-
 - i. Regional Officer, MoEF &CC, Lucknow;
 - ii. Director, National Mission for Clean Ganga;
 - iii. Member Secretary, Uttar Pradesh Pollution Control Board;
 - iv. ACS/PS, Urban Development Department, State of UP;
 - v. Commissioner, Nagar Nigam, Varanasi;
 - vi. District Magistrate, Varanasi; vii. District Panchayat Raj Officer, Chandauli.
6. Let notice be issued to the above respondents.
7. In spite of our earlier direction, no response has been filed Commissioner, Municipal Corporation, Varanasi and District Panchayat Raj Officer, Chandauli, hence, they are permitted to file their response within six

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weeks failing which they will appear personally through virtual mode on the next date of hearing.

8. List for further consideration on 16.02.2024."

उपरोक्त आदेश के क्रम में अनुपालन आख्या निम्नवत है:-

सीवेज मैनेजमेंट

(क) जलकल विभाग, नगर निगम, भेलूपुर, वाराणसी एवं गंगा प्रदूषण नियंत्रण इकाई, उ० प्र० जल निगम (ग्रामीण), वाराणसी द्वारा उपलब्ध करायी गयी। मा० एन०जी०टी० के आदेश दिनांक-04.12.2023 में उल्लिखित स्थल संकटमोचन, बटुआपुरा, रविदास पार्क का डिस्चार्ज नगवा नाला में मिलता है। आख्यानुसार अस्सी/नगवाँ ड्रेन से लगभग 78 एम०एल०डी० सीवेज निस्तारित होता है, जिनमें से लगभग 50 एम०एल०डी० सीवेज को नगवाँ पम्पिंग स्टेशन के द्वारा पम्प कर रमना में स्थापित/संचालित 50 एम०एल०डी० क्षमता के एस०टी०पी० के द्वारा शुद्धीकृत किया जा रहा है, तथा अवशेष 28 एम०एल०डी० गंगा नदी में जाता है, जिसके लिए भगवानपुर में सीवर ट्रीटमेंट प्लाट बनाये जाने हेतु एन०एम०जी०सी० द्वारा अनुमोदन दिया जा चुका है जिसके निर्माण होने में लगभग दो वर्ष का समय लगेगा। अन्तरिम समाधान हेतु नगर निगम द्वारा वायो रेमीडिएशन कराया जा रहा है। अतिरिक्त सीवर ट्रीटमेंट के लिए एन०एम०जी०सी० द्वारा एडवांस ऑक्सीडेशन प्रासेस का कार्य प्रगति पर है, जो 25 फरवरी 2024 से क्रियाशील हो जायेगा।

(ख) 02 नक्खा ड्रेन से निस्तारित सीवेज बायोरेमिडिएशन के पश्चात् गंगा नदी में निस्तारित होता है।

(ग) सामने घाट ड्रेन को टैप कर असि/नगवाँ ड्रेन में सीवेज निस्तारित होता है। किन्तु इन्टरसेप्टर सीवर लाईन आंशिक रूप से चोक होने के कारण वर्तमान में सीवेज की आंशिक मात्रा गंगा नदी में बायोरेमिडिएशन के पश्चात् निस्तारित हो रहा है। (संलग्नक-जलकल विभाग की आख्या)

(घ) मा० एन०जी०टी० के आदेश दिनांक-04.12.2023 में उल्लिखित स्थान टेगरामोड़ का सीवेज घुरहा नाले में गिरता है, जिसकी कार्यवाही उ०प्र० जल निगम शहरी द्वारा प्रचलन में है। (आख्या संलग्न है।)

गंगा प्रदूषण नियंत्रण इकाई, उ० प्र० जल निगम (ग्रामीण), वाराणसी की रिपोर्ट दिनांक 07.02.2024 की आख्यानुसार असि/नगवाँ ड्रेन से जनित सीवेज के ट्रीटमेंट हेतु लगभग 50 एम०एल०डी० सीवेज रमना एस०टी०पी० के माध्यम से शुद्धीकृत किया जा रहा है तथा शेष









मात्रा लगभग 28 एम0एल0डी0 अन्तरिम ट्रीटमेंट हेतु नगर निगम द्वारा बायोरेमिडिएशन के पश्चात् गंगा नदी में निस्तारित किया जा रहा है। उ0 प्र0 जल निगम (ग्रामीण), वाराणसी को अतिरिक्त मात्रा में निस्तारित हो रहे सीवेज के ट्रीटमेंट हेतु भगवानपुर में 55 एम0एल0डी0 क्षमता के एस0टी0पी0 के निर्माण की स्वीकृति एन0एम0सी0जी0, नई दिल्ली द्वारा प्रदान की गयी है, जिसकी निविदा प्रक्रिया पूर्ण कर मेसर्स इन्वायरो इन्फ्रा प्रा0 लि0, नई दिल्ली को लेटर ऑफ अवार्ड निर्गत कर दिया गया है एवं कार्य शीघ्र ही प्रारम्भ कर दिया जायेगा। एन0एम0सी0जी0 नई दिल्ली द्वारा भी असि/नगवाँ ड्रेन से अतिरिक्त डिस्चार्ज हेतु "एडवांस ऑक्सीडेशन प्रोसेस" द्वारा शोधन व्यवस्था की स्वीकृति प्रदान की गयी है, कार्य प्रगति पर है, जिसे दिनांक 25 फरवरी, 2024 तक क्रियाशील किया जाना प्रस्तावित है। जलकल विभाग, नगर निगम, भेलूपुर, वाराणसी एवं गंगा प्रदूषण नियंत्रण इकाई, उ0 प्र0 जल निगम (ग्रामीण), वाराणसी की आख्या (संलग्नक- उ0 प्र0 जल निगम ग्रामीण की आख्या)

उ0 प्र0 जल निगम (ग्रामीण), वाराणसी द्वारा उपलब्ध कराई गयी सूचनानुसार वाराणसी नगर निगम क्षेत्र का विस्तारीकरण के पश्चात् वर्तमान में लगभग 522 एम0एल0डी0 सीवेज जनित होता है। वाराणसी नगर निगम क्षेत्र में कुल 07 अदद एस0टी0पी0 स्थापित हैं, जिनका विवरण निम्नवत् है:-

Sl. No.	Name of STP	Design Capacity (MLD)	Year of commencement	Technology	Status	Name of Agency for operation of STPs	Recipient aquatic body of treated sewage
01	Dinapur	80	1994	TF & ASP	Operational	UP Jal Nigam (Urban)	Directly discharging into River Ganga.
02	Dinapur -2 (under JICA project)	140	2018	ASP	Operational	UP Jal Nigam (Urban)	Discharging into River Ganga via River Varuna
03	Bhagwanpur	9.8 (8+1.8)	1989	ASP	Operational (8 MLD)	UP Jal Nigam (Rural)	Discharging into River Ganga via Nakkha drain.
04	Goithaha	120	2019	SBR	Operational	UP Jal Nigam (Urban)	Discharging into River Ganga via Sharda Sahayak Canal and River Varuna via Narokhar drain.
05	Banaras Locomotive Works (BLW)	12	1989	ASP	Operational	Banaras Locomotive Works (BLW)	Gardening and discharging into River Ganga via Assi/Nagava drain.
06	Ramana	50	2021	SBR	Operational	UP Jal Nigam (Rural)	Directly discharging into River Ganga.
07	Ramnagar	10	2021	A2O	Operational	UP Jal Nigam (Rural)	Directly discharging into River Ganga.

Status of drains in Varanasi City

S.N.	Name of Drains	Flow (MLD) in Yr 2017	Tapped (Y/N)	Name of STP with installed capacity	Remarks
Ganga River					
1	Assi/Nagava Drain	78.0	Partilly Tapped	50 MLD STP Ramana/Nagwa MPS	<p>Present flow in Assi/Nagava drain is about 78 MLD. From total flow of the drain approx. 50 MLD is being treated at Ramna 50 MLD STP and rest approx. 28 MLD goes down in River Ganga. To arrest and treat excess quantity of sewage of Assi/Nagava drain, construction of 55 MLD STP at Bhagwanpur has been approved by NMCG. Bidding process has been completed, letter of award has been issued and agreement shall be signed shortly and work likely be started thereafter and will take about 02 years time for completion. However, as interim measure, bioremediation is being carried out by Nagar Nigam, Varanasi. In addition to this, NMCG has also approved project for treatment of excess quantity of flow through Assi drain by Advance Oxidation Process till the work of construction of 55 MLD STP is completed. Work is under progress and the plant shall become operational by February, 2024.</p> <p>Interception and diversion of Nakkha drain is proposed under above mentioned 55 MLD STP at Bhagwanpur. For interim measure bioremediation is being carried out by Jal Kal Department, Nagar Nigam, Varanasi.</p> <p>Samne Ghat drain is tapped and diverted through Assi interceptor sewer pipe line. Overflow is occurring due to choking of this sewer line. Jal Kal Department, Nagar Nigam, Varanasi has been informed for cleaning of this pipe line. Desilting is in progress and Jal Kal Department, Nagar Nigam, Varanasi is conducting bioremediation of this drain till desilting is completed.</p>
2	Nakkha Drain	5.0	Partilly Tapped		
3	Samneghat Drain	1.17	Partilly Tapped		
4	Shivala Drain	5.00	Y	80 MLD STP Dinapur/Konia MPS	
5	Harishchandraghat Drain	2.50	Y		
6	Mansarover Ghat Drain	4.50	Y		
7	Pandeyghat Drain	30.00	Y		
8	Dr. R. P. Ghat Drain		Y		
9	Meerghat Drain		Y		
10	Lalitaghat Drain	4.50	Y		
11	Jaleshanghat Drain		Y		
12	Manikarnikaghat Drain		Y		
13	Sankthaghat Drain	1.50	Y		

14	Mehtaghat Drain		Y		
15	Ramghat Drain		Y		
16	Panchgangaghat Drain		Y		
17	Bramhaghat Drain		Y		
18	Lalghat Drain		Y		
19	Trilochanghat Drain	4.50	Y		
20	Teliya Drain	2.80	Y		
21	Bhainsasur Drain	0.40	Y		
22	Rajghat Drain	0.20	Y		
23	Rajghat Outfall (Shahi Nala)	118.0	Tapped	80 MLD STP Dinapur / 140 MLD STP Dinapur	
24	Rambhag Ghat Drain	8.2	Y		
25	Balua Ghat Drain	0.13	Y	10 MLD STP Ramnagar	
26	Shakti Ghat Drain	0.4	Y		
27	Salotri Ghat Drain	0.34	Y		
28	Hanuman Ghat Drain	0.09	Y		
29	Sujabad Drain	4.5	N	-	Newly added in Nagar Nigam Area. Proposal sent for approval under AMRUT 2.0 program
Varuna River					
32	Phulwariya Drain	7.60	Y		tapping has been done by Irrigation Department and diverted to 140 MLD STP at Dinapur. Over flow of tapped drain is discharging into River Varuna which is required to completely tapped by concern department.
33	Sadar Bazar Drain	2.00	Y	140 MLD STP Dinapur/ Chauka Ghat MPS	
34	Raja Bazar Drain	0.10	Y		
35	TeliyaBag Drain	18.00	Y		
36	Nakkhighat Drain	0.10	Y		
37	Narokhar Drain	7.50	Partially Tapped	120 MLD STP Goithaha	For interim measure, tapping has been done by Irrigation Department and diverted to 140 MLD at Dinapur, however the flow will ultimately reach at Goithaha 120 MLD STP , once entire Trans-Varuna is covered by sewerage network. Over flow of tapped drain is discharging into River Varuna which is required to completely tapped by concern department.
38	Nai Basti Drain	3.00	Y		
39	Sarang Talab Drain	1.50	Y		
40	Central Jail Drain	6.50	Y	140 MLD STP Dinapur / 120 MLD STP Goithaha	
41	Orderly Bazar Drain	7.00	Y		
42	Chamrautha Drain	1.50	N		
43	Khajuri Colony	1.50	Y		

	Drain				
44	Banaras Drain No.-5	1.00	Y		
45	Hukulganj Drain	2.50	Y		
46	Durga Drain	37.00	N	-	DPR for interception, diversion and construction of STP of capacity 55 MLD for treatment of Durga drain has been sent to National Mission For Clean Ganga (NMCG) in April, 2022 for approval. Approval is awaited.

मा0 अधिकरण द्वारा पारित आदेश दिनांक 04.12.2023 के अनुपालन में नगर निगम, वाराणसी की तरफ से रिसपांस रिपोर्ट मा0 अधिकरण के समक्ष आवश्यक कार्यवाही हेतु सादर प्रस्तुत है।


सचिव
जलकल विभाग, नगर निगम
वाराणसी


महाप्रबन्धक
जलकल विभाग, नगर निगम
वाराणसी


अमित शुक्ला
सहायक नगर आयुक्त
नगर निगम, वाराणसी


E.E. U.P.N.


राजीव कुमार राय
अपर नगर आयुक्त
नगर निगम, वाराणसी


नगर आयुक्त
नगर निगम, वाराणसी



JALKAL VIBHAG, NAGAR NIGAM, VARANASI

Assi/Nagwa drain-

Present flow in this drain is around 78 MLD. 50 MLD is being treated at Ramna 50 MLD STP and balance 28 MLD goes down into River Ganga. To arrest this sewage, construction of 55 MLD STP at Bhagwanpur is approved by National Mission For Clean Ganga (NMCG). Bidding process is completed, letter of award has been issued and agreement shall be signed by February 10, 2024 and work will start from March 01, 2024 and will take 02 years time to complete as per reported by Mr Ashish Kumar Singh, Project Manager, Ganga pollution prevention Unit U.P. Jal Nigam (Rural). For interim measure, bioremediation process is being carried out by Jalkal Vibhag, Nagar Nigam, Varanasi at three points (Saket Nagar, Sankat Mochan Durgakund and Ravidas Park) along the drain.

Nakkha drain-

Interception and diversion of this drain is proposed under above mentioned 55 MLD STP at Bhagwanpur as per reported by Mr Ashish Kumar Singh, Project Manager Ganga pollution prevention Unit U.P. Jal Nigam (Rural). For interim measure, bioremediation process is being carried out at two points along the drain by Jalkal Vibhag, Nagar Nigam, Varanasi.

Samne Ghat drain-

This drain is tapped and diverted through assi interceptor sewer pipe line. Because of being partially choked sewer pipe line overflow is occurring and flowing down into River Ganga. For redressal of this issue disilting work of Assi interceptor sewer pipe line is ongoing and soon it will be completed. For interim measure bioremediation process is being carried out at two points along the flow (going down to River Ganga) by jalkal vibhag nagar Nigam Varanasi.

(O.P. Singh)

Secretary

Jalkal Vibhag, Nagar Nigam
Varanasi

(Vijay Narayan Maurya)

General Manager

Jalkal Vibhag, Nagar Nigam
Varanasi

Assi/Nagwa drain -

Present flow in this drain is around 78 MLD. 50 MLD is being treated at Ramna 50 MLD STP and balance 28 MLD goes down into River Ganga. To arrest this sewage, construction of 55 MLD STP at Bhagwanpur is approved by National Mission For Clean Ganga (NMCG). Bidding process is complete, letter of award has been issued and agreement shall be signed by February 10, 2024 and work will start from March 01, 2024 and will take 02 years time to complete. However, for interim measure, bioremediation is being carried out by Varanasi Nagar Nigam. In addition to this, NMCG has also approved project for treatment this additional flow through Advance Oxidation Process till the work of construction of STP is completed, work is in progress and the plant shall become operational by February, 2024.

Nakkha drain-

Interception and diversion of this drain is proposed under above mentioned 55 MLD STP at Bhagwanpur. For interim measure bioremediation is being carried out by Jal Kal Department, Nagar Nigam, Varanasi.

Samne Ghat drain-

This drain is tapped and diverted through Assi interceptor sewer pipe line. Overflow is occurring due to choking of this sewer line. Jal Kal Department, Nagar Nigam, Varanasi has been informed for cleaning of this pipe line (letter annexed). Jal Kal Department, Nagar Nigam, Varanasi is conducted bioremediation of this drain till desilting of the pipe line is completed.

07/02/2024
(Ashish Kumar Singh)
 Project Manager
 Ganga Pollution Prevention Unit,
 U.P. Jal Nigam (Rural)



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Email ID- gppupm1@gmail.com

उत्तर प्रदेश जल निगम (नगरीय)

कार्यालय अधिशासी अभियन्ता, निर्माण खण्ड-प्रथम, भगवानपुर, वाराणसी-221005

पत्रांक १५० / कार्य-०४ / १०

दिनांक १/१/२४

सेवा में,
जिलाधिकारी,
चन्दौली।

विषय:- घुरहा नाला के उत्प्रवाह शोधन के आगणन के संबंध में।

महोदय,

उपरोक्त विषयक आपके पत्र संख्या 3755/7-पं०रा०/जि०गं०सं०/ 2023-24 दिनांक 01 फरवरी 2024 के क्रम में घुरहा नाला के उत्प्रवाह शोधन (बायोरेमिडेशन पद्धती) का आगणन अनुमानित लागत रू० 303.94 लाख संलग्न कर आपके अग्रतर कार्यवाही हेतु प्रेषित है।

संलग्नक:-उपरोक्तानुसार।

भवदीय

अधिशासी अभियन्ता

पृ०सं० एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. अधीक्षण अभियन्ता, निर्माण मण्डल, उ०प्र० जल निगम(नगरीय), वाराणसी।
2. श्री बीरसेन कुमार, सहायक अभियन्ता।
3. संगणक।

अधिशासी अभियन्ता

कार्यालय-जिलाधिकारी, वाराणसी

आदेश

माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0एन0 नं0 367/2022 राजेन्द्र प्रसाद गुप्ता बनाम स्टेट ऑफ यू0पी0 में पारित आदेश दिनांक 24.05.2022, 04.12.2023, ओ0ए0 नं0 483/2022 आशीष कुमार मिश्रा एवं अन्य बनाम स्टेट ऑफ यू0पी0 में पारित आदेश दिनांक 04.12.2023 तथा ओ0ए0 नं0 128/2021 सौरभ तिवारी बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 23.11.2021 (छायाप्रति संलग्न) का अनुपालन सुनिश्चित कराये जाने हेतु दिनांक 03.02.2024 को अधोहस्ताक्षरी की अध्यक्षता सम्बंधित विभागों के साथ समीक्षा बैठक की गयी। समीक्षा बैठक में गंगा नदी की सहायक नदियों यथा वरुणा नदी एवं असि नदी पर अवैध अतिक्रमण हटाये जाने हेतु अधोहस्ताक्षरी के कार्यालय आदेश संख्या 1342/ओ0ए0 नं0 128/2021/2022-23, दिनांक 20.02.2023 के द्वारा निम्नलिखित टीम का गठन किया गया था :-

1. उपाध्यक्ष, वाराणसी विकास प्राधिकरण, वाराणसी द्वारा नामित अधिकारी।
2. नगर आयुक्त, नगर निगम, वाराणसी द्वारा नामित अधिकारी।
3. सम्बंधित उपजिलाधिकारी/क्षेत्रीय अपर नगर मजिस्ट्रेट, वाराणसी।
4. अधिशासी अभियंता, बन्धी प्रखण्ड, सिंचाई विभाग, वाराणसी।

उपरोक्त नामित अधिकारीगण को निर्देशित किया गया कि वरुणा नदी एवं असि नदी पर अतिक्रमण हटाये जाने की कार्यवाही 01 गाह के अन्दर सुनिश्चित कराते हुए कृत कार्यवाही की विस्तृत आख्या फोटोग्राफ सहित अधोहस्ताक्षरी को प्रस्तुत करें। मा0 एन0जी0टी0 द्वारा ओ0ए0 नं0 128/2021 सौरभ तिवारी बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 23.11.2021 के अनुपालन में गंगा नदी की सहायक नदियों यथा वरुणा नदी एवं असि नदी पर किये गये अतिक्रमण का सर्वेक्षणकर 15 दिन के अन्दर चिन्हांकन कर आख्या अधोहस्ताक्षरी को प्रस्तुत करने हेतु अधिशासी अभियंता, बन्धी प्रखण्ड, सिंचाई विभाग, वाराणसी को निर्देशित किया गया। समीक्षा के दौरान संज्ञान में लाया गया कि मा0 एन0जी0टी0 में ओ0एन0 नं0 367/2022 राजेन्द्र प्रसाद गुप्ता बनाम स्टेट ऑफ यू0पी0 में पारित आदेश दिनांक 24.05.2022, 04.12.2023, ओ0ए0 नं0 483/2022 आशीष कुमार मिश्रा एवं अन्य बनाम स्टेट ऑफ यू0पी0 में पारित आदेश दिनांक 04.12.2023 के सम्बंध में अगली सुनवाई दिनांक 16.02.2024 को नियत की गयी है तथा प्रश्नगत प्रकरण में असि नदी एवं वरुणा नदी पर हुए अतिक्रमण के सीमांकन एवं अतिक्रमण हटाये जाने के सम्बंध में अनुपालन आख्या प्रस्तुत की जानी है।

अतः उपरोक्त वर्णित तथ्यों को दृष्टिगत रखते हुए गंगा नदी की सहायक नदियों यथा वरुणा नदी एवं असि नदी के अवैध अतिक्रमण का सीमांकन किये जाने एवं अवैध अतिक्रमण हटाये जाने हेतु निम्न आदेश पारित किया जाता है:-

1. उपजिलाधिकारी, सदर, वाराणसी द्वारा अपने नेतृत्व में असि नदी एवं वरुणा नदी के चिन्हांकन का कार्य कराते हुए अवैध अतिक्रमणों की सूची 03 दिवस के अन्दर नगर आयुक्त, वाराणसी नगर निगम को प्रस्तुत किया जाये।
2. उपजिलाधिकारी, सदर, वाराणसी द्वारा चिन्हांकित अवैध अतिक्रमणों को नगर निगम, वाराणसी द्वारा हटाया जायेगा तथा अतिक्रमण हटाने में पूर्व में निर्गत आदेश दिनांक 20.02.2023 के द्वारा गठित टीम द्वारा आवश्यक सहयोग प्रदान किया जाये।
3. अधिशासी अभियंता, बन्धी प्रखण्ड, सिंचाई विभाग, वाराणसी द्वारा फ्लड प्लेन जोन का पिलर डिमार्केशन किया जाये।
4. उपरोक्त रागरत कार्यों की समीक्षा अपर जिलाधिकारी (नगर), वाराणसी द्वारा की जाये तथा सभी सम्बंधित विभागों से समन्वय कराते हुए कार्यों को ससमय पूर्ण कराया जाये।

उक्त आदेश का समर्थक कड़ाई से सम्बंधित विभागों द्वारा अनुपालन सुनिश्चित किया जाये तथा कृत कार्यवाही की आख्या अधोहस्ताक्षरी को 05 दिवस में प्रस्तुत की जाये। ध्यान दें कि उक्त

आदेश का अनुपालन सुनिश्चित नहीं होने तथा मा० एन०जी०टी० द्वारा प्रतिकूल टिप्पणी किये जाने की दशा में सम्बंधित विभाग की सम्पूर्ण जिम्मेदारी होगी।

(एस० राजलिंगम)
जिलाधिकारी, वाराणसी

पत्रांक :- 2179 | NGT OA No. 367 | 2022 | 2023-24

दिनांक : 08-02-2024

प्रतिलिपि :- निम्नलिखित को आवश्यक कार्यवाही हेतु प्रेषित।

1. आयुक्त, वाराणसी मण्डल, वाराणसी को सादर अवलोकनार्थ।
2. उपाध्यक्ष, वाराणसी विकास प्राधिकरण, वाराणसी।
3. नगर आयुक्त, नगर निगम, वाराणसी।
4. अपर जिलाधिकारी (नगर), वाराणसी।
5. उपजिलाधिकारी, सदर, वाराणसी।
6. सम्बंधित अपर नगर मजिस्ट्रेट, वाराणसी।
7. अधिशासी अभियंता, बन्धी प्रखण्ड, सिंचाई विभाग, वाराणसी।
8. क्षेत्रीय अधिकारी, उ० प्र० प्रदूषण नियंत्रण बोर्ड, वाराणसी।

(एस० राजलिंगम)
जिलाधिकारी, वाराणसी

Status of drains in Varanasi City

S.N.	Name of Drains	Flow (MLD) in Yr 2017	Tapped (Y/N)	Name of STP with installed capacity	Remarks
Ganga River					
1	Assi/Nagava Drain	78.0	Partilly Tapped	50 MLD STP Ramana/Nagwa MPS	<p>Present flow in Assi/Nagava drain is about 78 MLD. From total flow of the drain approx. 50 MLD is being treated at Ramna 50 MLD STP and rest approx. 28 MLD goes down in River Ganga. To arrest and treat excess quantity of sewage of Assi/Nagava drain, construction of 55 MLD STP at Bhagwanpur has been approved by NMCG. Bidding process has been completed, letter of award has been issued and agreement shall be signed shortly and work likely be started thereafter and will take about 02 years time for completion. However, as interim measure, bioremediation is being carried out by Nagar Nigam, Varanasi. In addition to this, NMCG has also approved project for treatment of excess quantity of flow through Assi drain by Advance Oxidation Process till the work of construction of 55 MLD STP is completed. Work is under progress and the plant shall become operational by February, 2024.</p> <p>Interception and diversion of Nakkha drain is proposed under above mentioned 55 MLD STP at Bhagwanpur. For interim measure bioremediation is being carried out by Jal Kal Department, Nagar Nigam, Varanasi.</p> <p>Samne Ghat drain is tapped and diverted through Assi interceptor sewer pipe line. Overflow is occurring due to choking of this sewer line. Jal Kal Department, Nagar Nigam, Varanasi has been informed for cleaning of this pipe line. Desilting is in progress and Jal Kal Department, Nagar Nigam, Varanasi is conducting bioremediation of this drain till desilting is completed.</p>
2	Nakkha Drain	5.0	Partilly Tapped		
3	Samneghat Drain	1.17	Partilly Tapped		
4	Shivala Drain	5.00	Y	80 MLD STP Dinapur/Konia MPS	
5	Harishchandraghat Drain	2.50	Y		
6	Mansarover Ghat Drain	4.50	Y		
7	Pandeyghat Drain	30.00	Y		
8	Dr. R. P. Ghat Drain		Y		
9	Meerghat Drain		Y		
10	Lalitaghat Drain	4.50	Y		
11	Jaleshanghat Drain		Y		
12	Manikarnikaghat Drain		Y		
13	Sankthaghat Drain	1.50	Y		
14	Mehtaghat Drain		Y		
15	Ramghat Drain		Y		
16	Panchgangaghat Drain		Y		

Executive Engineer,
Construction Division-1,
U. P. Jal Nigam (Urban)
Varanasi

परियोजना प्रबन्धक
गंगा प्रदूषण नियंत्रण इकाई
उ०प्र० जल निगम (शहरी), वाराणसी

17	Bramhaghat Drain		Y		
18	Lalghat Drain		Y		
19	Trilochanghat Drain	4.50	Y		
20	Teliya Drain	2.80	Y		
21	Bhainsasur Drain	0.40	Y		
22	Rajghat Drain	0.20	Y		
23	Rajghat Outfall (Shahi Nala)	118.0	Tapped	80 MLD STP Dinapur / 140 MLD STP Dinapur	
24	Rambhag Ghat Drain	8.2	Y		
25	Batua Ghat Drain	0.13	Y	10 MLD STP Ramnagar	
26	Shakti Ghat Drain	0.4	Y		
27	Salotri Ghat Drain	0.34	Y		
28	Hanuman Ghat Drain	0.09	Y		
29	Sujabad Drain	4.5	N	-	Newly added in Nagar Nigam Area. Proposal sent for approval under AMRUT 2.0 program
Varuna River					
30	Phulwariya Drain	7.60	Y		tapping has been done by Irrigation Department and diverted to 140 MLD STP at Dinapur. Over flow of tapped drain is discharging into River Varuna which is required to completely tapped by concern department.
31	Sadar Bazar Drain	2.00	Y	140 MLD STP Dinapur/ Chauka Ghat MPS	
32	Raja Bazar Drain	0.10	Y		
33	TeliyaBag Drain	18.00	Y		
34	Nakkhighat Drain	0.10	Y		
35	Narokhar Drain	7.50	Partially Tapped	120 MLD STP Goithaha	For Interim measure, tapping has been done by Irrigation Department and diverted to 140 MLD at Dinapur, however the flow will ultimately reach at Goithaha 120 MLD STP , once entire Trans-Varuna is covered by sewerage network. Over flow of tapped drain is discharging into River Varuna which is required to completely tapped by concern department.
36	Nai Basti Drain	3.00	Y		
37	Sarang Talab Drain	1.50	Y		
38	Central Jail Drain	6.50	Y		
39	Orderly Bazar Drain	7.00	Y	140 MLD STP Dinapur / 120 MLD STP Goithaha	
40	Chamrautha Drain	1.50	N		
41	Khajuri Colony Drain	1.50	Y		
42	Banaras Drain No.-5	1.00	Y		
43	Hukulganj Drain	2.50	Y		
44	Durga Drain	37.00	N		
					DPR for interception, diversion and construction of STP of capacity 55 MLD for treatment of Durga drain has been sent to National Mission For Clean Ganga (NMCG) in April, 2022 for approval. Approval is awaited.

Executive Engineer,
Construction Division-1,
U. P. Jal Nigam (Urban)
Varanasi

परिवर्तन प्रकल्प
नगर प्रदूषण नियंत्रण इकाई
उत्तर प्रदेश नगर (ग्रामीण), वाराणसी



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, वाराणसी

UTTAR PRADESH POLLUTION CONTROL BOARD, VARANASI



संदर्भ सं०/Ref.No. 2163/DAN-367/2024/23-24

दिनांक 5-2-24

सेवा में,

अधिकाारी अभियंता,
निर्माण खण्ड प्रथम,
उ० प्र० जल निगम (नगरीय),
भगवानपुर, वाराणसी।

विषय:—माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओरिजनल एप्लीकेशन नं० 387/2022 राजेन्द्र प्रसाद गुप्ता बनाम स्टेट ऑफ यू०पी० में पारित आदेश दिनांक 04.12.2023 के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक जिलाधिकारी महोदय, चन्दौली के पत्र संख्या 3755/7-पं०रा०/जि०गं०स०/2023-24, दिनांक 01 फरवरी, 2024 का संदर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओरिजनल एप्लीकेशन नं० 387/2022 राजेन्द्र प्रसाद गुप्ता बनाम स्टेट ऑफ यू०पी० में पारित आदेश दिनांक 04.12.2023 के सम्बन्ध में घुर्हा नाले के दूषित जल को शोधित करने हेतु प्राक्कलन तैयार कर 15 दिन के अन्दर प्रस्तुत करने हेतु आपको निर्देशित किया गया है। मा० एन०जी०टी० द्वारा प्रश्नगत् प्रकरण में दिनांक 24.05.2022 को पारित आदेश के अनुपालन में गठित समिति द्वारा दिनांक 12.07.2022 से 14.07.2022 तक की अवधि में किये गये स्थलीय निरीक्षण/सर्वेक्षण किया गया था तथा संयुक्त समिति की रिपोर्ट मा० अधिकरण में दाखिल की गयी है। संयुक्त समिति की रिपोर्ट पत्र के साथ संलग्नकर इस आशय के साथ प्रेषित है कि प्रश्नगत् प्रकरण में जिलाधिकारी महोदय द्वारा दिये गये निर्देश के क्रम में की गयी कार्यवाही की आख्या इस कार्यालय को प्रेषित करने का कष्ट करें, जिससे अग्रिम कार्यवाही की जा सके।

संलग्नक:—उपरोक्तानुसार।

भवदीय,


(डॉ० एस०सी० शुक्ला)
क्षेत्रीय अधिकारी

पृ०सं० एवं दिनांक:—उपरोक्त।

प्रतिलिपि:—निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. जिलाधिकारी महोदय, चन्दौली को सादर अवलोकनार्थ।
2. मुख्य विकास अधिकारी महोदय, चन्दौली।
3. मुख्य पर्यावरण अधिकारी (वृत्त-6), उ० प्र० प्रदूषण नियंत्रण बोर्ड लखनऊ।
4. जिला पंचायत राज अधिकारी, चन्दौली।

क्षेत्रीय अधिकारी

D
3-2-24

कार्यालय जिलाधिकारी, चन्दौली।

पत्रांक /7-पं0रा0/जि0गं0सा0/2023-24

दिनांक-01

पारक
जनवरी, 2024

अधिशाली अभियन्ता,
निर्माण खण्ड प्रथम
उ0प्र0 जल निगम (नगरीय)
भगवानपुर, वाराणसी।

कृपया पत्र के साथ संलग्न उ0प्र0 प्रदूषण नियन्त्रण बोर्ड वाराणसी के सन्दर्भ संख्या-2108 दिनांक 14.01.2024 के साथ संलग्न प्रपत्रों का अवलोकन करने का कष्ट करें, जिसमें पेज संख्या-12 पर बिन्दु संख्या-3.2 में उल्लिखित है कि टेंगरा मोड़ रामनगर नाला जोकि गंगा नदी में प्रवाहित होता है, इसे घुरहा नाला के नाम से जाना जाता है। इस नाले से रामनगर इन्डस्ट्रीयल एरिया फेज-1 से प्रवाहित होने वाले दूषित जल तथा ग्राम पंचायत पटनवा व हमीदपुर जनपद-चन्दौली के बसावटों से भी छोटे-छोटे नाले इस नाले में मिलकर गंगा नदी में प्रवाहित हो रहे हैं। इस प्रदूषण को कम किये जाने के सम्बन्ध में मा0 राष्ट्रीय हरित प्राधिकरण के न्यायालय में ओरिजनल एप्लीकेशन नम्बर 367/2022 राजेन्द्र प्रसाद गुप्ता बनाम स्टेट ऑफ यूपी में दिनांक 04.12.2023 को आदेश पारित किया गया है। इसके पूर्व ओरिजनल एप्लीकेशन नम्बर-367/2022 राजेन्द्र प्रसाद गुप्ता बनाम स्टेट ऑफ यूपी में दिनांक 28.08.2023 को उत्तर प्रदेश प्रदूषण नियन्त्रण बोर्ड द्वारा निम्नलिखित अनुशंसा की गयी थी :-

- At least 25% of treated waste water within 6 months:
- At least 50% of treated waste water within 12 months:
- At least 75% of treated waste water within 24 months:
- 100% of treated waste water within 48 months:
- The domestic sewage generated from the multimodal terminal should also be treated by installation of adequate STP and the treated effluent shall be reused in the terminal area for gardening/irrigation/dust suppression.
- District panchayati raj officer, chandauli may be directed to develop faecal sludge & septage management system for the treatment of the municipal sewage, generated from habitations near Ghuraha drain, either through faecal sludge treatment plant or co-processing at nearby STPs at Ramnagar or Ramna-varanasi."

अतः आपको निर्देशित किया जाता है कि पत्र के साथ संलग्न उ0प्र0 प्रदूषण नियन्त्रण बोर्ड वाराणसी द्वारा प्रेषित रिपोर्ट का अध्ययन करते हुए तथा स्वयं स्थलीय निरीक्षण कर औद्योगिक क्षेत्र रामनगर फेज-1 से निकलने वाले घुरहा नाले के दूषित जल को शोधित करने हेतु प्राक्कलन तैयार कर 15 दिवस के अन्दर प्रस्तुत करें, जिससे गंगा नदी में प्रवाहित होने वाले जल को शोधित कराया जा सके।
संलग्नक-उपरोक्तानुसार।

(निखिल टी0 फुन्डे)
जिलाधिकारी
चन्दौली।

पत्रांक 3755/दिनांकित।

प्रतिलिपि :- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु।

- ✓ 1. उ0प्र0 प्रदूषण नियन्त्रण बोर्ड वाराणसी।
2. जिला पंचायत राज अधिकारी चन्दौली।
3. मुख्य विकास अधिकारी चन्दौली।

S. S. J. M. M. L. A.

M. S. J. M. M. L. A.
जिलाधिकारी
चन्दौली।



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, वाराणसी
UTTAR PRADESH POLLUTION CONTROL BOARD, VARANASI

दिनांक / Date..... 23-7-22

संदर्भ सं/Ref.No. 476/OA No-367/2022/22-23

To,

The Registrar
Hon'ble National Green Tribunal
Principal Bench
New Delhi.

Sub: Action taken report in compliance of the order passed by Hon'ble NGT on dated 24.05.2022 in the matter of OA No. 367/2022 Rajendra Prasad Gupta Versus State of U.P.

Sir,

Please refer to the subject noted above. Consequent upon the referenced order, the designated Committee constituted has made sincere efforts in addressing all the issues in compliance of the referenced Order. The report with all supporting Annxeure is enclosed with request to kindly place before Hon'ble Tribunal. The above case has listed for further hearing in Hon'ble Court on dated 26.08.2022

Encl. As Above (Total-28 Pages)

Yours faithfully

(Kalika Singh)
Regional Officer

Copy to following for information & necessary action please.

1. Member Secreatory, U.P. Pollution Control Board, Lucknow.
2. Chief Environmental Officer (C-6), U.P. Pollution Control Board, Lucknow.
3. Chief Law Officer, U.P. Pollution Control Board, Lucknow.
4. Shri Pradeep Misra (Advocate), Supreme Court, B-235, Sector-19, Noida-211301.

Regional Officer

REPORT
PLACED BEFORE HON'BLE NATIONAL GREEN
TRIBUNAL (NGT), NEW DELHI
O.A. No. 367 of 2022

In the matter of Rajendra Prasad Gupta V/s State of U.P.

1. Background

National Green Tribunal (NGT) order

The applicant Mr. Rajendra Prasad Gupta resident of H.No. N-13/88, Sarai Surjan Teliyana Bajardiha, Thana Bhelupur, District Varanasi has sent the present letter petition complaining regarding discharge of domestic waste water and untreated industrial waste water into River Ganga at Varanasi hurting the religious sentiments of devotees by depriving them of holy waters of river Ganga at Varanasi. In support of the letter petition, the applicant has also annexed photographs showing discharge of waste water and encroachment on embankments of River Ganga at locations like, Sunbeam School Samane Ghat, Varanasi, Ravidash Park Nagava Varanasi, Sankat Mochan Nala, Batuspur Sarai Nandan Varanasi and Tegara Morh Ramnagar, Varanasi.

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2. The allegations made require due verification and immediate remedial action. Accordingly, we constitute a Joint Committee of representatives of Regional Office of MOEF & CC, Lucknow, National Mission for Clean Ganga, State PCB and District Magistrate, Varanasi and direct the Joint Committee to meet **within four weeks** and undertake site visits, look into the grievances of the applicant and take requisite action by following due process of law in accordance with orders passed by Hon'ble Supreme Court and particularly orders passed by this Tribunal in O.A No. 200/2014 titled as M.C. Mehta Vs. Union of India and others. The State PCB will be the Nodal agency for coordination and compliance. Factual and action taken report may cover all relevant aspects and in particular status on sewage generation in Varanasi, names and numbers of drains carrying sewage and trade effluents joining river Ganga at Varanasi, number of existing and upcoming STPs with their capacity and performance particularly with reference to faecal coliforms and overall gap in sewage generation and treatment. The report may further indicate utilization of treated sewage for secondary

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purposes and water quality in river Ganga at different locations in Varanasi. The factual and action taken report may be furnished **within two months** by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

List the matter for further consideration on 26/08/2022.

2. Action Taken

In compliance order passed by Hon'ble NGT on dated 24.05.2022 the following committee was constituted.

Nominated Members

1. Dr. A.K. Gupta, Additional Director/Scientist 'E', representative of Ministry of Environments, Forest & Climate Change, Intergated Regional Office, Lucknow.
2. Shri Gulab Chand, ADM, representative of District Magistrate, Varanasi
3. Shri Rajat Kumar Gupta, Senior Waste Management Specialist, representative of NMCG (Department of Water Resources,

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River Development & Ganga Rejuvenation
Ministry of Jal Shakti) , New Delhi.

4. Shri Kalika Singh, Regional Officer, U.P.
Pollution Control Board, Varanasi,
Representative of U.P. Pollution Control
Board.

The meeting of the above joint committee was convened on dt. 23.06.2022 at 4.00 pm at UPPCB *via* video conferencing and unanimously decided to conduct physically site visit proposed on dated 12, 13 & 14.07.2022. Accordingly, joint committee was visited site on dt. 12, 13 & 14 July, 2022.

3. Observations

3.1 Sewage generation in Varanasi

According to the information given by Uttar Pradesh Jal Nigam, Varanasi about 300 MLD domestic sewage is generated from Varanasi city. Current Status of drains and its connect to STPs in Varanasi are given below :-

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S.N.	Name of Drains	Flow (MLD) in Yr 2017	Tapped (Y/N)	Name and address of STP with installed capacity
Ganga River				
1	Nakkha Drain	1.86	Partilly Tapped	50 MLD STP Ramana
2	Samneghat Drain	1.17	Y	
3	Assi/Nagavan Drain	42.81	Partilly Tapped	
4	Shivala Drain	5.00	Y	
5	Harishchandraghat Drain	2.50	Y	80 MLD STP Dinapur
6	Mansaroverghat Drain	4.50	Y	
7	Pandeyghat Drain	30.00	Y	
8	Dr. R. P. Ghat Drain		Y	
9	Meerghat Drain		Y	
10	Lalitaghat Drain		Y	
11	Jaleshanghat Drain	4.50	Y	
12	Manikarnikaghat Drain		Y	
13	Sankthaghat Drain		Y	
14	Mehtaghat Drain	1.50	Y	
15	Ramghat Drain		Y	
16	Panchgangaghat		Y	
			Y	

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	Drain			
17	Bramhaghat Drain		Y	
18	Lalghat Drain		Y	
19	Trilochanghat Drain	4.50	Y	
20	Teliya Drain	2.80	Y	
21	Bhainsasur Drain	0.40	Y	
22	Rajghat Drain	0.20	Y	
23	Rajghat Outfall (Khirkiya Drain)	118.00	Tapped	80 MLD STP Dinapur / 140 MLD STP Dinapur
24	Rambhag Ghat Drain	8.2	Y	10 MLD STP Ramnagar
25	Balua Ghat Drain	0.13	Y	
26	Shakti Ghat Drain	0.4	Y	
27	Salotri Ghat Drain	0.34	Y	
28	Hanuman Ghat Drain	0.09	Y	
29	Ganda Nala (PDDU Nagar)	8.26	N	Drains originating from Pt. Deen Dayal Upadhaya Nagar DPR submitted for approval
30	Railway Nala (PDDU Nagar)	21.07	N	

Varuna River				
31	Phulwariya Drain	7.60	Y	140 MLD STP Dinapur
32	Sadar Bazar Drain	2.00	Y	
33	Raja Bazar Drain	0.10	Y	
34	TeliyaBag Drain	18.00	Y	
35	Nakkhighat Drain	0.10	Y	
36	Narokhar Drain	7.50	Partially Tapped	120 MLD STP Goithaha
37	Nai Basti Drain	3.00	Partially Tapped	
38	Sarang Talab Drain	1.50	Partially Tapped	
39	Central Jail Drain	6.50	N	140 MLD STP Dinapur / 120 MLD STP Goithaha As an interim measure, Interceptor sewer has been laid by irrigation Department, However, the interceptor sewer is not effective. Further the flow will ultimately reach at Giothaha 120 MLD STP once entire Trans- Varuna area is covered by sewerage netork.
40	Orderly Bazar Drain	7.00	N	
41	Chamrautha Drain	1.50	N	
42	Khajuri Colony Drain	1.50	N	
33	Banaras Drain No.- 5	1.00	N	
44	Hukulganj Drain	2.50	N	
45	Lohta/Durga Drain	-	N	-

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Details of STPs installed with technology in

Varanasi

Sl. No.	District	STP Name	Design Cap. (MLD)	Technology	Status	Agency	Effluent usage
01	Varanasi	Dinapur	80	TF & ASP	Operational	UPJN (Urban)	Horticulture in STP campus. Rest is discharged into river Ganga.
02	Varanasi	Dinapur - 2 (JICA)	140	ASP	Operational	UPJN (Urban)	Horticulture in STP campus. Rest is discharged into river Varuna.
03	Varanasi	Bhagwanpur	9.8	ASP	Operational	UPJN (Rural)	Partially used for irrigation in nearby area and Horticulture in STP campus. Remaining is discharged into river Ganga
04	Varanasi	Goithaha (JNNURM)	120	SBR	Operational	UPJN (Urban)	Discharge into Sharda Sahayak Canal for irrigation purposes.
05	Varanasi	BLW	12	ASP	Operational	BLW	BLW was directed not to discharge its effluents into storm water drain connected to river Assi instead treated water, if any after in-house reuse, should be discharged through the original conveyance channel/conduit for reuse in agricultural farms as per original plan. BLW has confirmed compliance to the same. Annexure-I
06	Varanasi	Ramana	50	SBR	Operational	UPJN (Rural)	10 irrigation outlet points have been provided along the effluent line alignment. Remaining is discharged into river Ganga
07	Varanasi	Ramnagar	10	A2O	Operational	UPJN (Rural)	No secondary usage. Discharged into river Ganga.

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Details of Sewerage Treatment Plants Operational and Proposed in Varanasi

Sl. No.	District	Town	STP Name	Location	Design Cap. (MLD)	Technology	Year of Commissioning	Status	Whether Compliant (Y/N)	Agency	Faecal coliform		Effluent confluence point
											Design	Status	
Under operation and maintenance													
01	Varanasi	Varanasi	Dinapur	Dinapur	80	TF & ASP	1994	Operational	Yes	UPJN (Urban)	<1000	Compliant	River Ganga
02	Varanasi	Varanasi	Dinapur -2 (JICA)	Dinapur	140	ASP	2018	Operational	Yes	UPJN (Urban)	<1000	Compliant	River Varuna
03	Varanasi	Varanasi	Bhagwanpur	Bhagwanpur	9.8	ASP	1989	Operational	Yes	UPJN (Rural)	<1000	Compliant	River Ganga
04	Varanasi	Varanasi	Goithaha (JNNURM)	Goithaha	120	SBR	2019	Operational	Yes	UPJN (Urban)	<100	Compliant	Irrigation Canal
05	Varanasi	Varanasi	BLW	BLW	12	ASP	1989	Operational	Yes	BLW	Not installed	Compliant	Irrigation & remaining in to Varuna
06	Varanasi	Varanasi	Ramana	Ramana	50	SBR	2021	Operational	Yes	UPJN (Rural)	<100	Compliant	River Ganga
07	Varanasi	Ramnagar	Ramnagar	Ramnagar	10	A2O	2021	Operational	Yes	UPJN (Rural)	<100	Compliant	River Ganga

Proposed													
01	Varanasi	Varanasi	Lohta STP	Lohta	55	-	-	-	-	UPJN (Rural)	-	-	-
02	Varanasi	Varanasi	Assi Additional STP	Bhagwa npur	55	-	-	-	-	UPJN (Rural)	-	-	-
3	Pt. Deen Dayal Upadhyay Nagar	Pt. Deen Dayal Upadhyay Nagar	-	-	37	-	-	-	-	UPJN (Rural)	-	-	-

Total installed capacity - 421.80

Sewage Generation - 300 MLD

GAP in sewage treatment = Nil, though sewage treatment measures to be taken to address the sewage from Lohta/Durga drain, overflow from Nagwa/Assi drain and other untapped drains outfalling in river Varuna.

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Analytical results of various STPs installed in Varanasi of depicted in below table:-

S. N.	Name and Address of STP with installed capacity	Date of sample collection	Sampling point	Parameters					
				pH	T.S.S. (mg/L)	B.O.D (mg/L)	C.O.D. (mg/L)	T.C. MPN/100 ml	F.C. MPN/100 ml
1	STP Bhagwanpur (9.8 MLD)	05.07.22	Outlet of STP	7.54	98	29	162	1100	700
2	STP Ramnagar (10 MLD)	05.07.22	Outlet of STP	7.61	9	9	32	240	130
3	STP BLW (12 MLD)	05.07.22	Outlet of STP	7.55	88	28	162	70000	49000
4	STP Ramna (50 MLD)	05.07.22	Outlet of STP	7.58	10	8	30	280	170
5	STP Dinapur (80 MLD)	05.07.22	Outlet of STP	7.57	84	28	120	1600	540
6	STP Dinapur (140 MLD)	05.07.22	Outlet of STP	7.63	24	18	48	350	110
7	STP Goithaha (120 MLD)	05.07.22	Outlet of STP	7.66	8	7	22	920	540

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Water quality of River Ganga at different sampling points in Varanasi:-

S. N.	Sampling point	Date of sample collection	Parameters					
			pH	D.O. (mg/L)	B.O.D. (mg/L)	C.O.D. (mg/L)	T.C. MPN / 100 ml	F.C. MPN / 100 ml
1	River Ganga U/s of Varanasi City (Before confluence with Nagwa drain)	16.06.22	8.3 8	7.8	2.7	9.8	1300	800
2	River Ganga D/s of Varanasi City (After confluence with River Varuna)	16.06.22	8.2 6	7.2	3.7	14.8	1100 0	8000

3.2 Tenggara Mod Ramnagar Nala

Ramnagar is a town in the district of Varanasi situated in the trans Ganga region. Industrial area has been developed by UPSIDA which is stand in an area of 305.69 Acre and contains 218 plots. Ramnagar industrial area comprising of green, orange and red category of industries. Ghuraha drain is a kaccha drain which is a channel of Narayanpur Pump Canal originate from Mthana near village Jivnathpur, District-Chandauli (Geo cordinated Latitude 25.240767 & Longitude 83072568) passes through Industrial area, Ramnagar and ultimately meets river Ganga near multimodal terminal (developed by Inland Waterways Authority of India). The length of the Ghuraha drain from orginating place to river Ganga meeting point is approx. 7.2 Km.

Details of Water Polluting industries established in Industrial Area, Phase -I, Ramnagar, District-Varanasi

Seven numbers of industries are water polluting in nature identified in Ramnagar phase-I. The details of the water polluting industries and the quantity of effluent generated is given below :-

Environmental status of Water Polluting Industries, Industrial Area, Ramnagar									
S.No.	Regional Office	District Name	Name & address of Industry	Cate gory / Sect or	Ope rati onal Stat us (Yes /No)	Consent Status (Yes/No)	ET P Sta tus	Disch arge KLD	
1	Varanasi	Chandauli	Dugdh Utpadak Sahakari Sangh Limited Plot G1, Industrial Area, Patanava, Ramnagar, Chandauli	Dairy	Yes	Yes	inst alle d	400.0	
2	Varanasi	Chandauli	Electrochem Plating, I/A,Ramnagar, Chandouli	Elect ropla ting	Yes	Yes	inst alle d	5.0	
3	Varanasi	Chandauli	Ganga Pulp & Paper Pvt., A-6 Industrial Area Ramnagar Chandauli	Pape r	Yes	Yes	inst alle d	1000.0	
4	Varanasi	Chandauli	Maha Laxmi Yarn Pvt. Ltd., B-4/2,I/A, Ramnagar Chandauli	Dyei ng	Yes	Yes	inst alle d	50.0	
5	Varanasi	Chandauli	Newal Calcotta Pvt. Ltd., Industrial Area Ramnagar Chandauli	Pape r	Yes	Yes	inst alle d	50.0	

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6	Varanasi	Chandauli	Industrial Board Mills B-6, Industrial Area, Ramnagar, Chandauli	Mill Board	Yes	Yes	installe d	10.0
7	Varanasi	Chandauli	Saket Enterprises D-11, Industrial Area, Ramnagar, Chandauli	Mill Board	Yes	Yes	installe d	30.0

Industrial effluent & domestic sewage is generated from industrial units situated in Ramnagar Industrial Area and nearby households sewage is discharged into Ghuraha drain which ultimately meets into river Ganga near multimodal terminal.

Waste water/water quality of Ghuraha drain at different sampling points collected on dated 13 July, 2022.

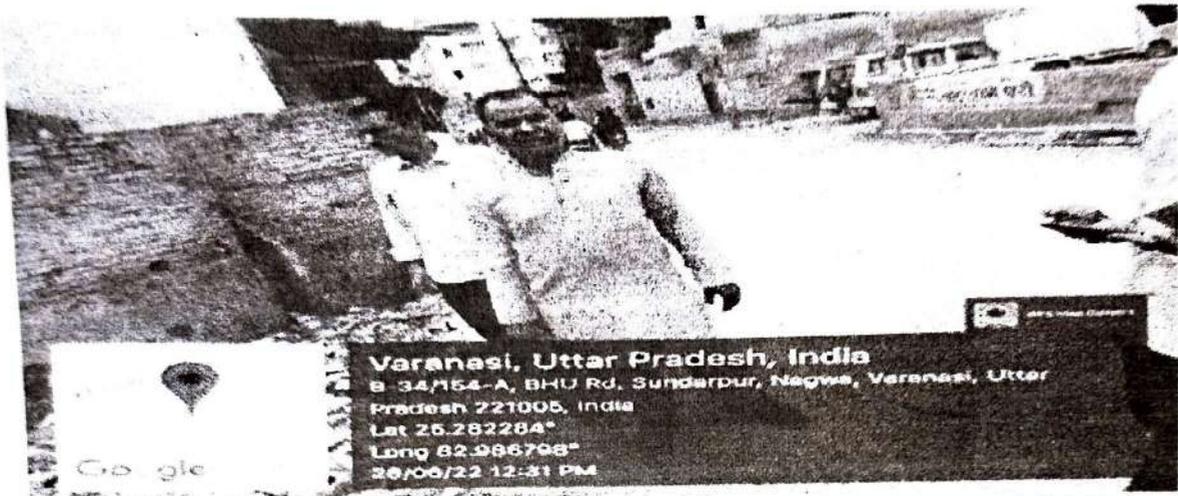
Sl. No.	Location of Sampling point	Parameters							
		pH	Colour (Hazen)	DO (mg/l)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TC (MPN/ml)	FC (MPN/ml)
1	Ghuraha Drain upstream before industrial area near M/s S. A. Iron & Alloys Pvt. Ltd., Jeevnathpur Near, Industrial Area, Ramnagar, District-Chandauli	7.8	10	7.6	2.5	8.0	38	920	540
2	Water Sample (mix with trade effluent and domestic sewage) from Ghuraha Drain Near UPSIDA Industrial Area, Ramnagar, District-Chandauli	7.61	30	4.0	34	280	134.0	3.3 x10 ⁵	1.4x 10 ⁵

As per observation and analysis report of the waste water sample of Ghuraha drain it is found that there are 10 major industries in polluting nature discharging their waste water into Ghuraha drain. All major water polluting industries situated in industrial area Ramnagar, Phase-I have installed effluent treatment plant (ETP). The Ghuraha drain, primarily the irrigation canal channel, also carries industrial effluent mixed with domestic sewage.

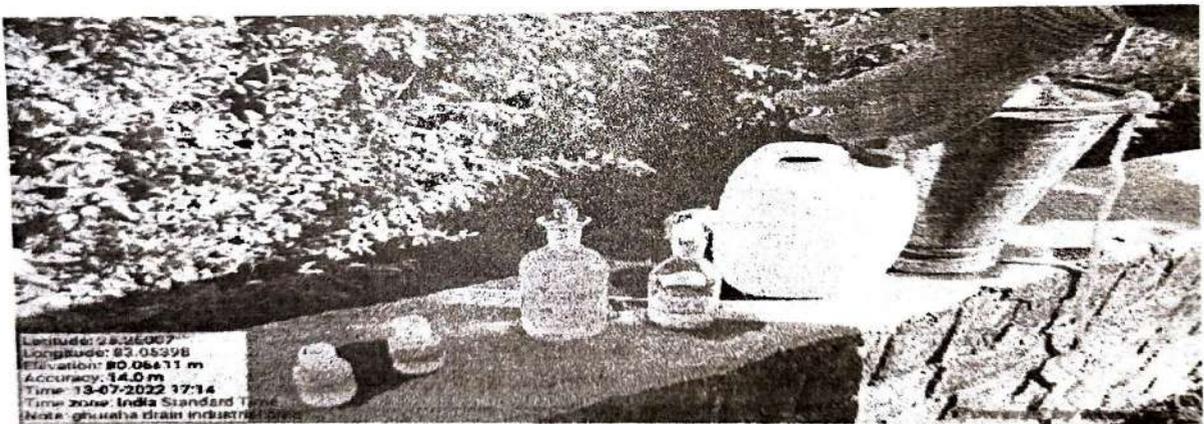
Apart from Ghurha drain two other drains i.e. Sankatmochan Nala and Batuapur Nala have also been mentioned by the complainant in Hon'ble NGT. The aforesaid drains was physically verified/site visit along with complainant on dt. 28.06.2022 but during visit complainant has told that Assi nala, Sankatmochan nala and Batuapur nala are same. In view of that Assi nala, Sankatmochan nala and Batuapur nala are same nala and its not different nala.



Assi Drain Near HP Petrol Pump, Ravindrapuri Varanasi in presence of Sri Rajendra Prasad Gupta, Complainant



Assi Drain Near Sundarpur-BHU Road, Nagwa, Varanasi in presence of Sri Rajendra Prasad Gupta, Complainant



Waste Water Sample Collection from Ghuraha Drain Near UPSIDA Industrial Area, Ramnagar, District-Chandauli

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Water Sample Collection from Upstream of Ghuraha Drain before confluence with waste water near M/s S A Iron & Alloys Pvt. Ltd., Jeevnathpur Near, Industrial Area, Ramnagar, District-Chandauli

Encroachment issue: Encroachment is a pertinent issue especially for Sunbeam School, SamneGhat, Varanasi and Ravidas Park, Nagwa, Varanasi due to unauthorized constructions. This matter is related to District Administration Varanasi, Varanasi Development Authority (VDA) and Nagar Nigam, Varanasi

Enforcement Team, Municipal Corporation, Varanasi informed vide letter no 004/N.Ni.va/pr.a.da./20-21/karya dated 14.07.2022 that encroachment drive was carried out at Sunbeam School, Samne Ghat and Ravidas Park Nagwa and all temporary encroachments were removed by warning the encroachers (**Anexure-II**)

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Recommendation

- A Separate drain to discharge industrial effluent generated from Ramnagar industrial Area should be constructed.
- Compliance from the industries (in Ram Nagar industrial area) to the discharge norms need to be strictly ensured. Industries may also be directed to reuse / recycle their treated wastewater in a phased manner. The phasing could be in the following manner:
 - At least 25% of treated waste water within 6 months;
 - At least 50% of treated waste water within 12 months
 - At least 75% of treated waste water within 24 months
 - 100% of treated waste water within 48 months
- The domestic sewage generated from the multimodal terminal should also be treated by installation of adequate STP and the treated effluent shall be reused in the terminal area for gardening /irrigation/ dust supression
- District PanchayatiRajya Officer, Chandauli may be directed to develop faecal sludge &septage management system for the treatment of the

municipal sewage, generated from habitations near Ghuraha drain, either through faecal sludge treatment plant or co-processing at nearby STPs at Ramnagar or Ramana-Varanasi.


(Gulab Chandra)
 ADM (City)
 Varanasi


(Dr. A.K. Gupta)
 Additional Director / Scientist
 E, Ministry of Environment,
 Forest & Climate Change,
 Integrated Regional Office,
 Lucknow.


(Kalika Singh)
 Regional Office
 U.P. Pollution Control Board
 Varanasi


(Rajat Kumar Gupta)
 Senior Waste Management
 Specialist representative of
 NMCG (New Delhi)



भारतीय रेल (रेल मंत्रालय)
INDIAN RAILWAYS (MINISTRY OF INDIA)
RAILWAY BOARD OFFICE



कार्यालय प्रमुख मुख्य इंजीनियर
दिनांक: 28.2.2022

सं. उपप्र.नि.बो./विशिष्ट

महानिदेशक,
राष्ट्रीय स्वच्छ गंगा मिशन,
पश्चिम तल, मेजर ध्यान चंद नेशनल स्टेडियम,
इण्डिया गेट, नई दिल्ली-110002।

4784
08/3/22

विषय :- Directions under section 5 of Environment (Protection) Act, 1986 and
notice thereof
संदर्भ - आपका पत्र सं.पी.आर.-12012/3/2022-O/o Project Development/NMCG
dated 21.2.2022।

उपरोक्त के संदर्भ में अवगत करना है कि NMCG के प्रतिनिधि व उत्तर प्रदेश जल निगम (ग्रामीण) के अधिकारियों के साथ दिनांक 9.2.2022 को प्रमुख मुख्य इंजीनियर महोदय के कक्ष में हुई बैठक में यह निर्णय लिया गया कि ब.रे.का. एस.टी.पी का शोधित जल जो कि ब.रे.का. के घरेलू उपयोग से बचा हुआ हो उसे कृषि फार्म एवं ग्राम केराकतपुर भेजा जाय। उत्तर प्रदेश जल निगम (ग्रामीण) के पत्र सं.265/W-2/16 दि. 11.2.22 पर तत्काल निर्णय लेते हुए, ब.रे.का. में घरेलू उपयोग के अतिरिक्त एस.टी.पी. का शेष शोधित जल को कृषि फार्म एवं ग्राम केराकतपुर भेजा जा रहा है जिसका लाइन डायग्राम संलग्न है। इस डायग्राम में केराकतपुर की लाइन को हरे रंग से दर्शाया गया है एवं अस्सी नाला/नदी को जाने वाली लाइन को लाल रंग से दर्शाया गया है जिसे अब बंद कर दिया गया है। इस कार्यालय के पत्र सं. BLW/PCB/Misc दि. 21.2.22 द्वारा मुख्य अभियंता/जल निगम कारागती को इसकी सूचना भेजी गई है, जिसकी प्रति संलग्न है।

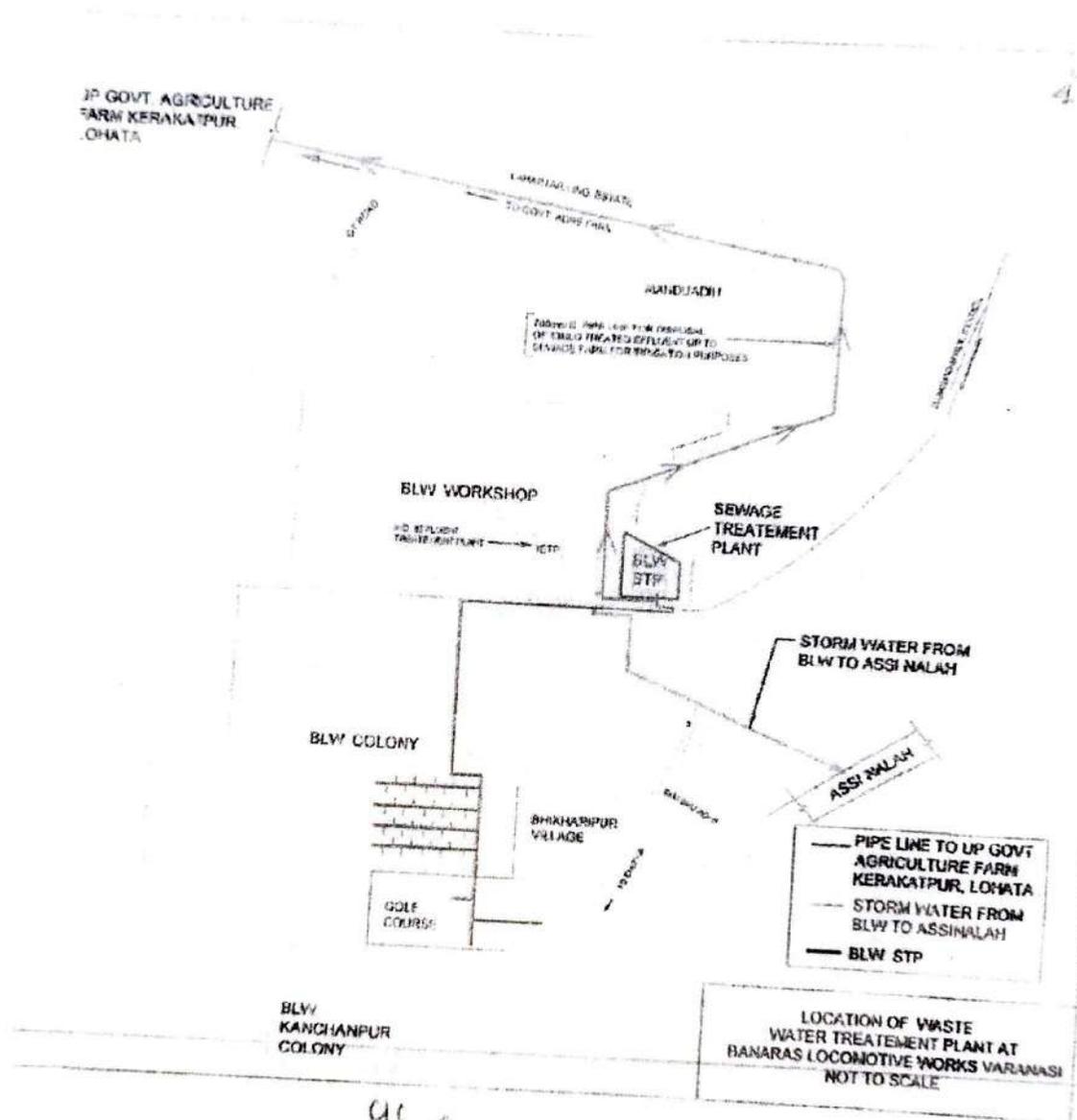
इनके अतिरिक्त बताया गया है कि दिसम्बर-21 के निरीक्षण के समय डिस्चार्ज मानक के अनुरूप नहीं पाया गया, के सम्बंध में अवगत हो कि उस समय एरियेटर युनिट का ब्रेक डाउन में होना कारण था। एरियेटर युनिट 6 जनवरी-22 से ठीक हो गई है एवं वर्तमान में एरियेटर युनिट ठीक कार्य कर रही है। ब.रे.का. एस.टी.पी. का कोई भी शोधित जल अस्सी नदी में नहीं भेजा जा रहा है।

28-02-22
उप मुख्य इंजीनियर

So B (for Annex)

1. उप महाप्रबंधक व सचिव, बरेका को सादर के सूचनाथे।
2. प्रमुख मुख्य इंजीनियर महोदय के सूचनाथे।
3. सदस्य सचिव, उपप्र.नि.बो. टी सी 12वी, विभूति जण्ड, गोमती नगर, लखनऊ-226010।
4. आयुक्त, कारागती मण्डल, कारागती।
5. जिलाधिकारी, कारागती।

15/03



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 28/02/2022
 SEN

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 SSS 10/1/22

फोन नै0:7897997979

प्रवर्तन दल
नगर निगम, वाराणसी

004/न.नि.वा./प्र.द./20-21/कार्य

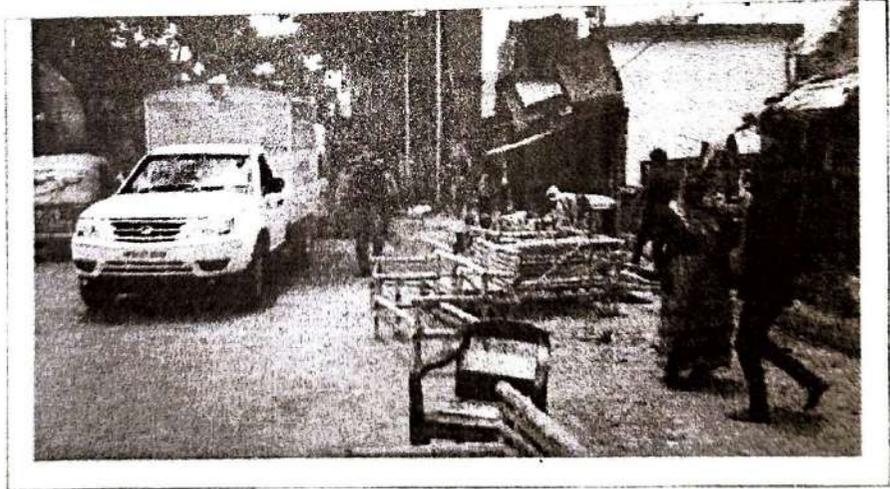
14-जुलाई-2022

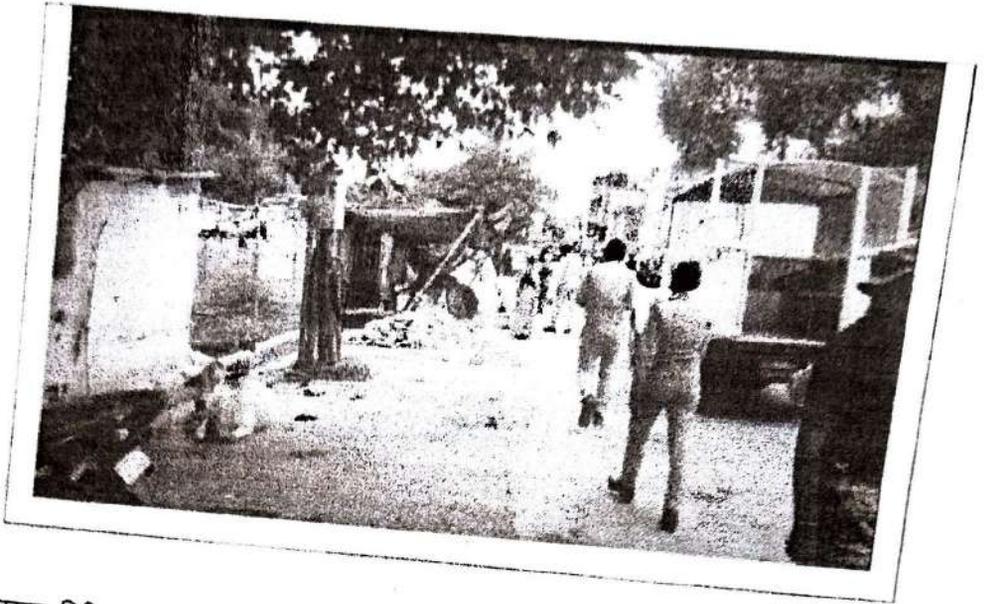
नगर आयुक्त
नगर निगम वाराणसी

विषय: मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओरिजिनल नै. 367/2022 राजेंद्र गुप्ता V/s. स्टेट ऑफ यू.पी. में पारित आदेश दिनांक 24.05.2022 के अनुपालन के सम्बंध में

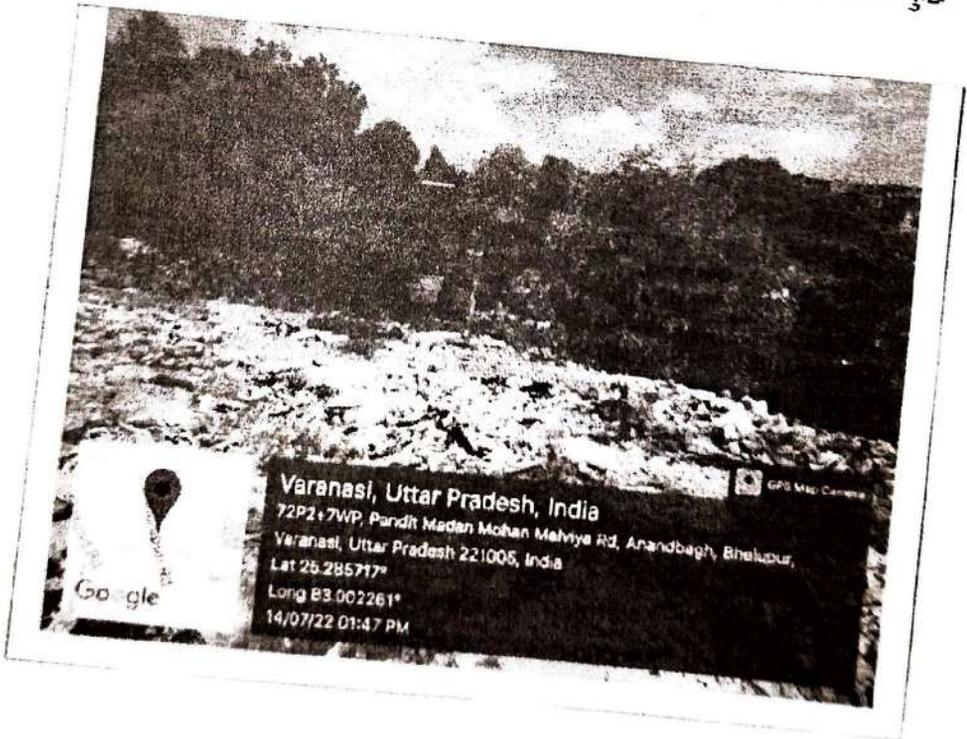
सहोदय,

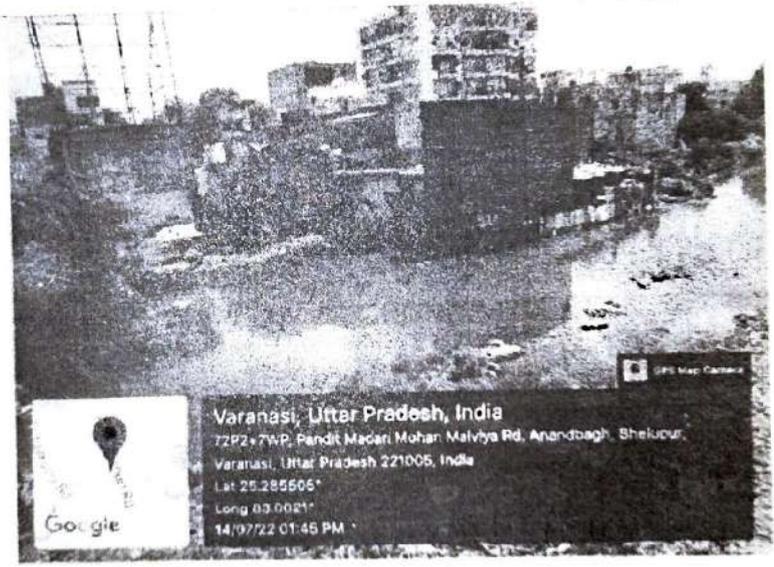
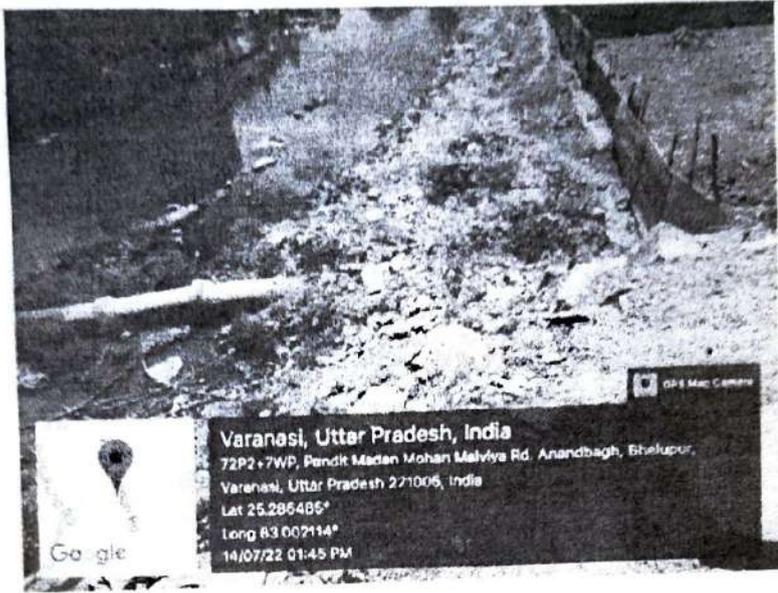
1. कृपया विषयक सम्बंध में अपर नगर मजिस्ट्रेट (नगर), वाराणसी के पत्र संख्या 418/OA No-367/2022/22-23, दिनांक 06 जून 22 का संज्ञान लेने का कष्ट करें। (प्रति संलग्न)
2. सम्बंध में कार्यवाही करते हुए प्रवर्तन दल, नगर निगम ने सनबीम स्कूल सामने घाट और रविदास पार्क नगवा पर अतिक्रमण अभियान चलाया और अतिक्रमण कारियों को सक्त चेतावनी देते हुए सभी अस्थाई अतिक्रमण को हटवा दिया। सम्बंधित चित्र संलग्न हैं।

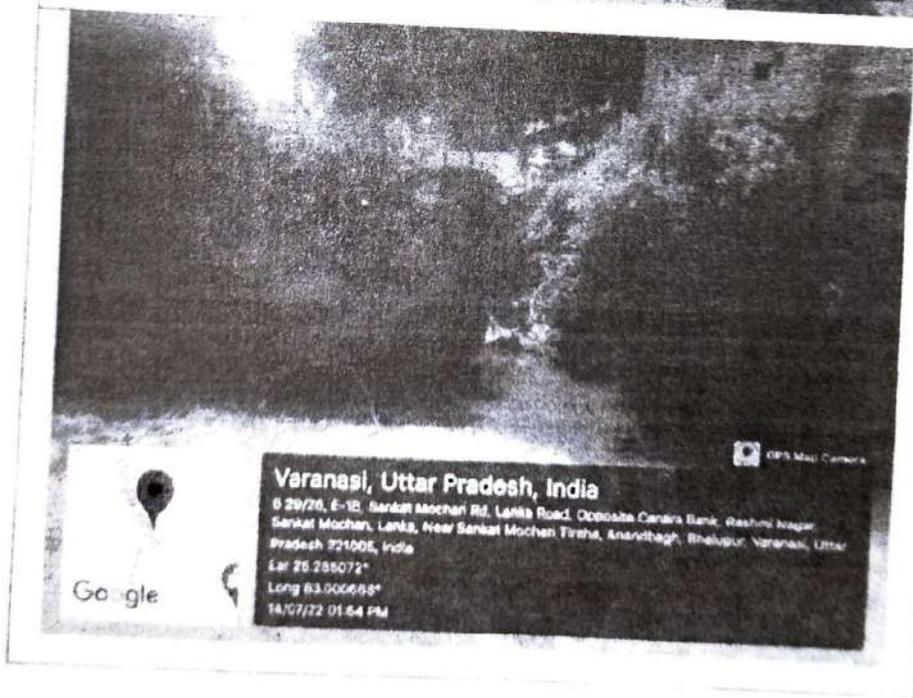
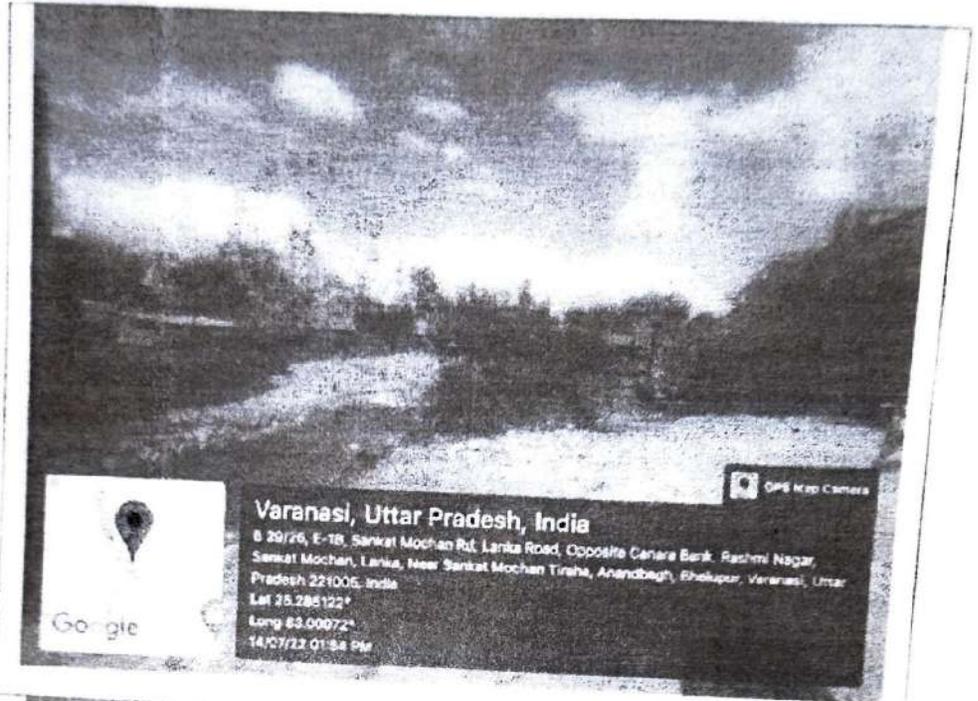


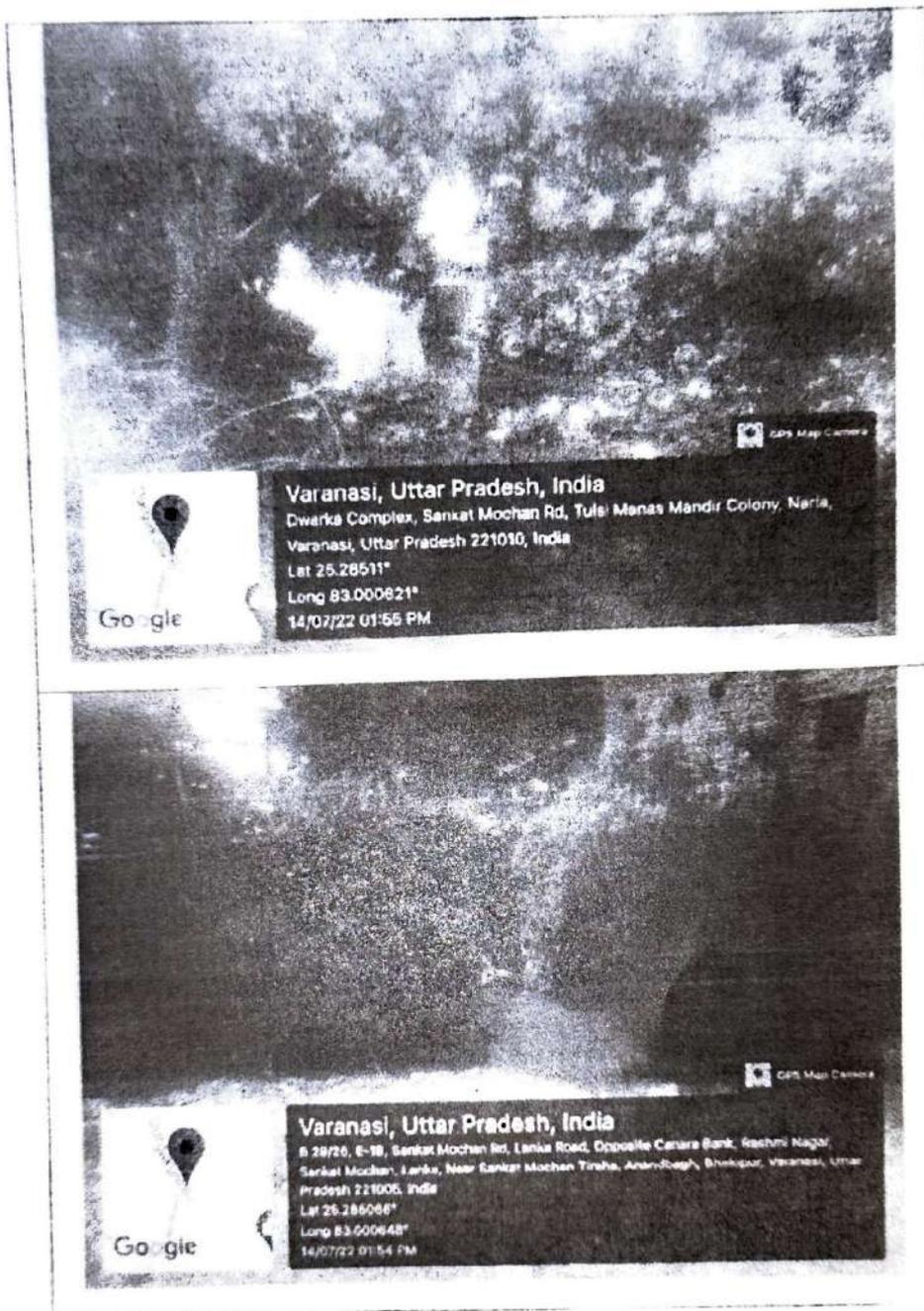


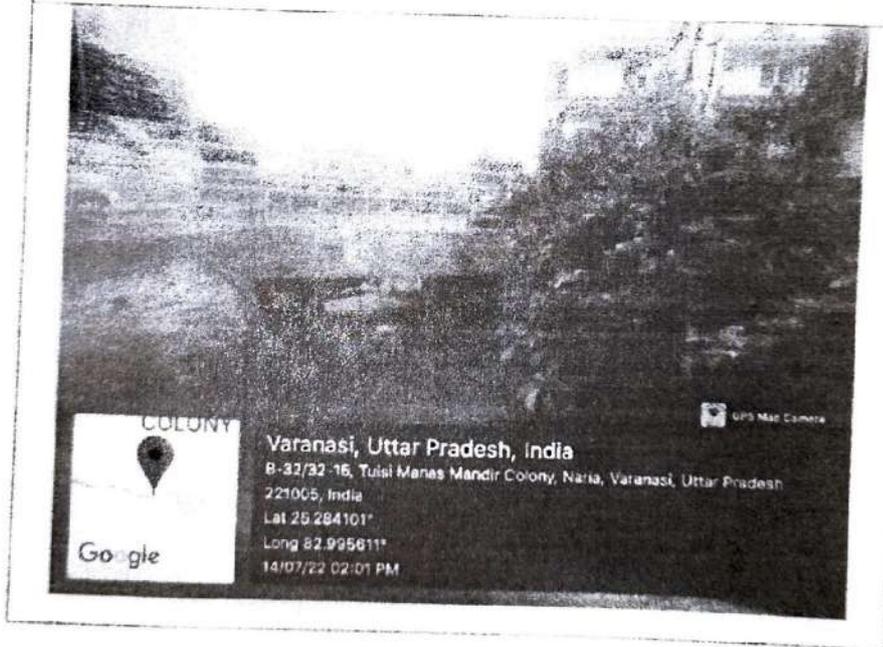
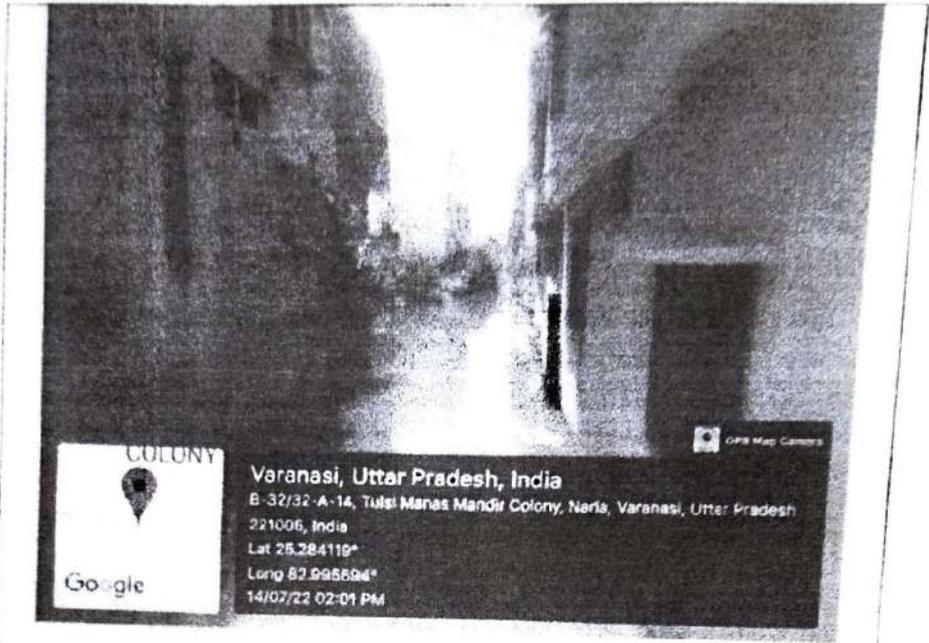
3. कृपया विदित हो कि अस्थायी अतिक्रमण केवल रविदास पार्क से एस.टी.पी. जाने वाले मार्ग पर ही है। अस्सी नदी के संकट मोचन कॉलोनी से नगवा तक की शारा पर स्थाई अतिक्रमण है और उन सभी मकानों और अन्य निर्माण का सीवेंज सीधा अस्सी नदी में बहा दिया जाता है। सम्बंध में कुछ अन्य चित्र संलग्न हैं।

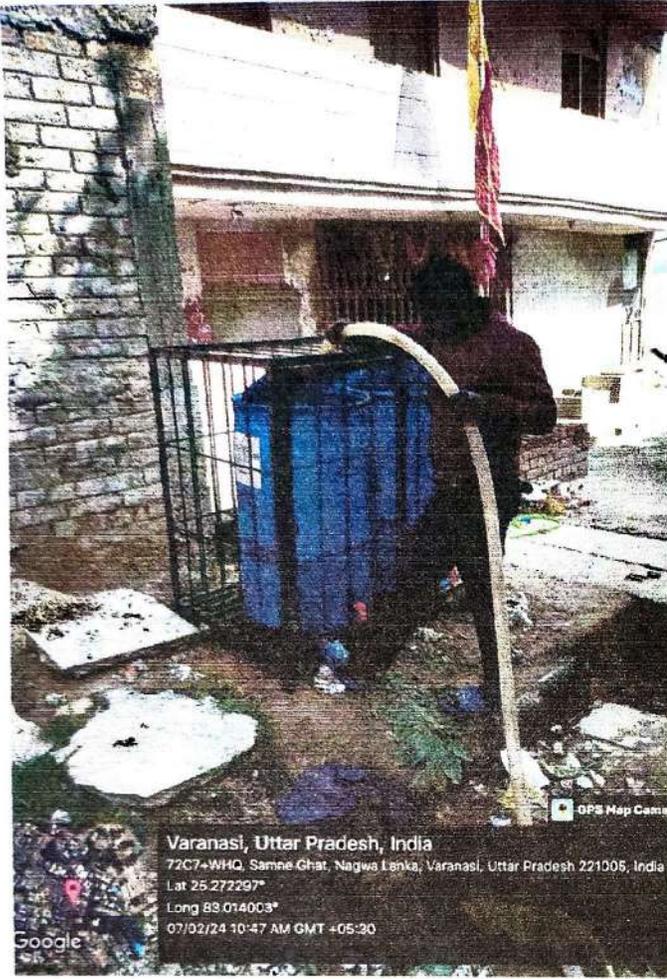






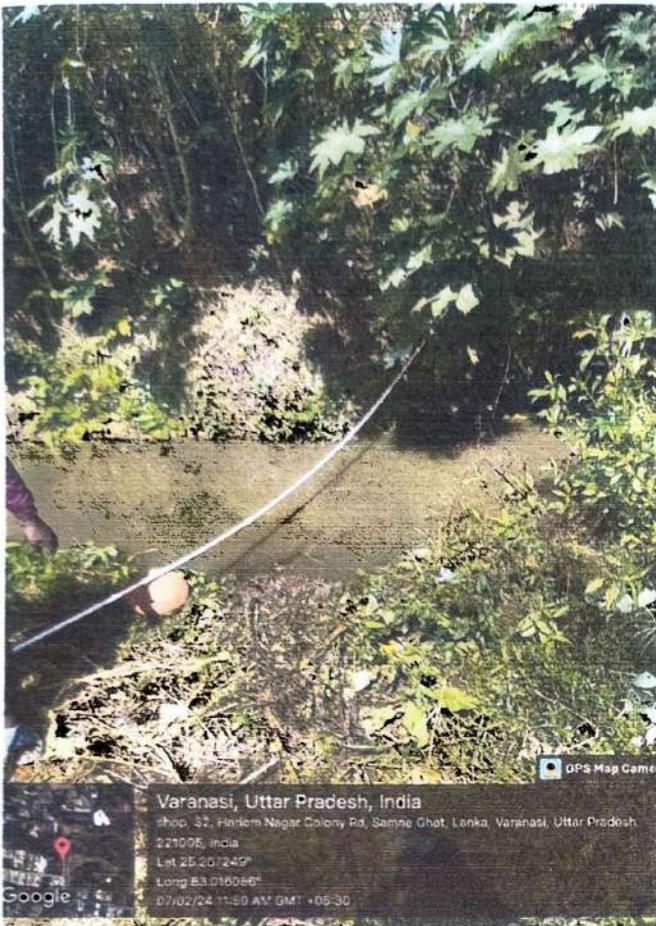






सामने घाट (Assi interceptor Sewer pipeline)

Handwritten signature
 अभिषेक सिंह
 अवर अभियन्ता (मु०)
 जलकल विभाग, नगर निगम
 वाराणसी

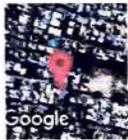
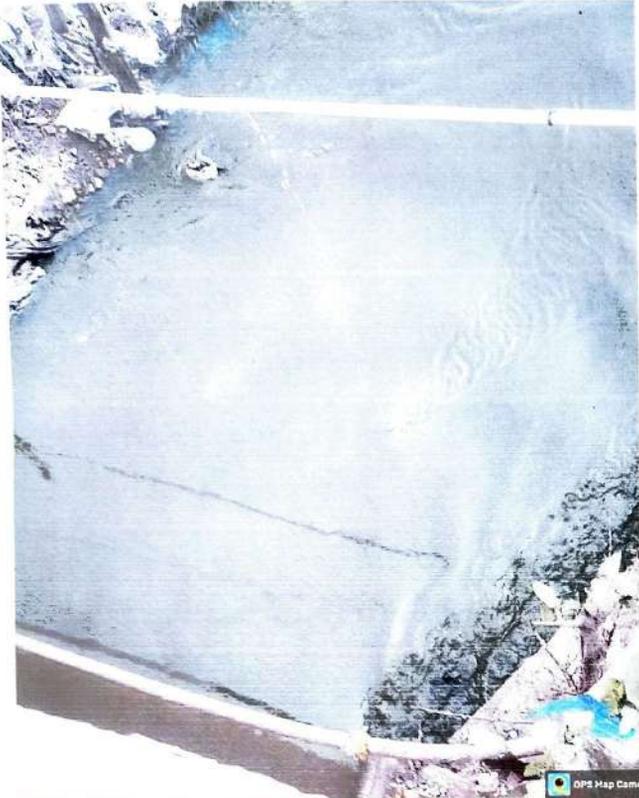


नक्का नाला लागत छल

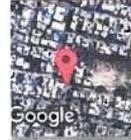


साने छल (ASSI interceptor sewer)

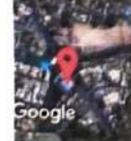




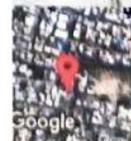
वाराणसी, उत्तर प्रदेश, भारत
 20A-141, तुलसी मानस मंदिर कॉलोनी, भेड़पुर, वाराणसी, उत्तर प्रदेश 221001, भारत
 Lat 25.284055°
 Long 82.995823°
 09/02/24 09:02 AM GMT +05:30



वाराणसी, उत्तर प्रदेश, भारत
 832/298-R-1A, तुलसी मानस मंदिर कॉलोनी, नारिया, वाराणसी, उत्तर प्रदेश 221005, भारत
 Lat 25.284009°
 Long 82.995877°
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वाराणसी, उत्तर प्रदेश, भारत
 7392+276, विद्युत मंडल मोचन विभाग, आनंदपुर, वाराणसी, उत्तर प्रदेश 221006, भारत
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वाराणसी, उत्तर प्रदेश, भारत
 20A-141, तुलसी मानस मंदिर कॉलोनी, भेड़पुर, वाराणसी, उत्तर प्रदेश 221001, भारत
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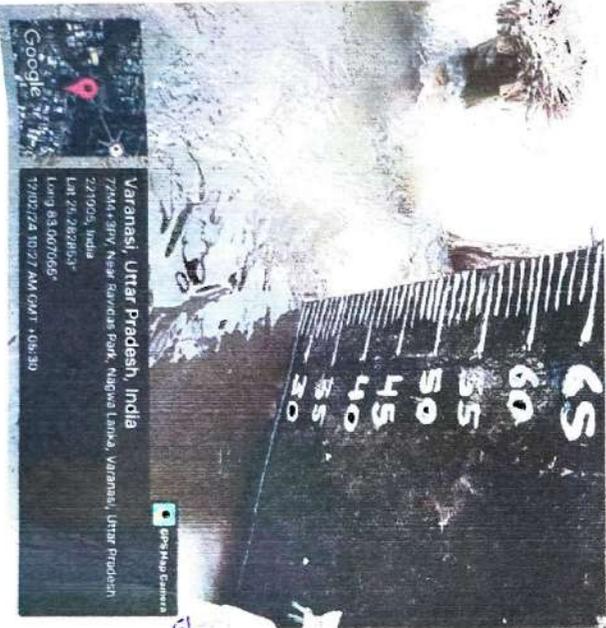
ASSI DRAIN

अवर अभियन्ता (मु०)
 जलकल विभाग, नगर निगम
 वाराणसी

२१/११/२०२०



Varanasi, Uttar Pradesh, India
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 Lat: 25.282827°
 Long: 83.0098855°
 21/02/24 10:23 AM GMT +05:30



Varanasi, Uttar Pradesh, India
 22°10'05" North
 Lat: 25.282827°
 Long: 83.0098855°
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२१/११/२०२०

अभिषेक सिंह
 अवर अभियन्ता (मु०)
 जलकल विभाग, नगर निगम
 वाराणसी



Varanasi, Uttar Pradesh, India
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